



THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 4th May, 2020

NO.HC.VII-31/2020/ 1888 /A. In exercise of the power delegated to the Hon'ble High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19(2) of the said Act, the Hon'ble High Court is pleased to invest all the Officers in Grade-III of the Assam Judicial Service with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

NO.HC.VII-31/2020/ 1889 /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest all the Officers in Grade-III of the Assam Judicial Service with the power of the Judicial Magistrate, 1st Class, to exercise powers in their respective districts.

By Order,

Sd/- Gautam Baruah,

REGISTRAR (VIGILANCE)

Memo No. HC.VII-31/2020/ 1890 - 1911 /A.

Dated 04.05.2020


Copy to:-


1. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I, II & III, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta/Nalbari/ Dhubri.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, No.2 & 3, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/Silchar/Goalpara/Sonitpur, Tezpur/ Kamrup, Amingaon.
12. The Special Judge, Addl. CBI Court, No.1,2 & 3 Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Chief Judicial Magistrate, _____
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.

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[2]

16. The Deputy Registrar (_____), Gauhati High Court, Guwahati
17. All the Officers in Grade-III of the Assam Judicial Service.
18. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati.
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
- ✓ 20. The Project Manager, Gauhati High Court, Guwahati for uploading in the
Gauhati High Court website.
21. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/
Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,
Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


04/05/2020